

**Cases Filed, Pending and Disposed under Section 230-232 of Companies Act, 2013  
(Merger and Acquisitions)**

**From 01.06.2016 to 31.07.2024**

<b>Section of CA, 2013</b>	<b>No. of Cases Numbered</b>	<b>No. of Cases Pending</b>	<b>No. of Cases Disposed of</b>	<b>% of Disposal [(4)/(2)x100}</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
<b>Sec 230-232</b>	<b>18,069</b>	<b>1,010</b>	<b>17,059</b>	<b>94.41%</b>

**Note:**

- 1. As on date the total sanctioned strength of Members including President is 63 out of which only 47 Members including President are in position.***
- 2. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.***
- 3. Further reconciliation is under progress due to minor discrepancies.***

Sd/-  
Deputy Registrar

Sd/-  
Joint Registrar

Sd/-  
Registrar